

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2016
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: M/s. Harmony Holdings Limited
V/s.
M/s. RT Exports Limited & Ors.

SECTION OF THE COMPANIES ACT: 241, 242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
13.	Adv. Ms. Jinal Shah	Adv. for Respondent	<i>Jinal Shah</i>
13.	Ms Jogan Punjaki i/b Mansukhlal Hiralal & Co.	Adv for Petitioner	<i>Punjaki</i>

Order

CP No.69/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 27.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)